

Liquidator: Arun Kapoor IBBI Registration No. IBBI/PA-003/IP-N00030/2017-18/10230
Name of the corporate debtor: Schema Enterprise Private Ltd Date of commencement of Liquidation Process: 13.12.2024; List of creditors as on: 16.01.2025 .
List of operational creditors (Government dues)

(Amount in Rs.)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in SCC if applicable
1	PR Commissioner Income Tax-6, Mumbai	Central		27-12-2024	119896136.00	119896136.00	Income Tax dues	0	0			0	0	0	0	
2	Deputy Commissioner, Central GST, Division IV	Central		16-01-2025	7747406.00	7747406.00	GST Central dues	0	0						0	
3	Regional PF Commissioner, Thane South	Central		16-01-2025	725328.00		PF Dues								725328.00	Calculation and supporting documents not given
4	Employees State Insurance Corporation, Thane	Central		03-02-2025	2584.00	2584.00	ESIC Dues							0		
4	Total				128371454.00	127646126.00		0	0	0		0	0	0	725328	

Arun Kapoor
Liquidator
In the matter of Liquidation of Schema Enterprises Private Limited
IBBI Registration No.:- IBBI/PA-003/IP-N00030/2017-18/10230
IBBI Registered Address: G-601, Army Co-operative Housing Society, Sector- 09, Nerul (East), Navi Mumbai, Maharashtra – 400706
IBBI Registered Email ID: arun.kapoor58@yahoo.in
Authorization For Assignment valid up to: December 31, 2025

Process Specific Address: Arun Kapoor c/o Ancoraa Resolution Private Limited, 1412, 14th Floor, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703
Process Specific Email Id: liq.schema@ancoraa.com